

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th MAY, 2024, 10:30 A.M.

**IA No. 73 of 2019
IA (Comp. Act.)/6 GB/2021
Cont. Appln. No. 01 of 2020
IA No. 28/GB/2020 In Cont. Appln. No. 01 of 2020
IA (Comp. Act.)/5/GB/2022 In IA No. 28/GB/2020
In TP No.26/GB/2016 In CP No. 80 of 2000**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Kamakhya Kumar Roy Vs Bogidhola Tea & Trading Co. Pvt. Ltd. 2. Probir Kumar Roy, 3. Tarun Kumar Roy & 4. Prem Kumari Roy.
Under Section	U/s 397/398 of the Companies Act, 1956

For Petitioner (s) :

For Respondent (s) :

ORDER

TP No.26/GB/2016

No appearance either for the Petitioner or the Respondents.
Matter adjourned to **10.07.2024**.

IA No. 73 of 2019

No appearance either for the Applicant or the Respondents.
Matter adjourned to **10.07.2024**.

IA (Comp. Act)/6/GB/2021

No appearance either for the Applicant or the Respondents.
Matter adjourned to **10.07.2024**.

Cont. Appln No. 01 of 2020

No appearance either for the Applicant or the Respondents.

Matter adjourned to **10.07.2024**.

IA No. 28 /GB/2020 In Cont. Appln. No. 01 of 2020

No appearance either for the Applicant or the Respondents.

Matter adjourned to **10.07.2024**.

IA (Comp. Act.)/5/GB/2022 In IA No. 28/GB/2020

No appearance either for the Applicant or the Respondents.

Matter adjourned to **10.07.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)